GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:1010
ANSWERED ON:11.12.2013
OUTSTANDING DUES AGAINST TELECOM COMPANIES
Alagiri Shri S.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of dues outstanding in the form of spectrum charges, licence fee and interest against telecom operators as on date, operator-wise;
- (b) whether the recovery of huge amount is still under litigation;
- (c) if so, the details thereof and the reasons therefor, operators-wise;
- (d) the reaction of the Government thereon; and
- (e) the measures taken by the Government to recover the dues?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) The details of dues outsourcing in the form of spectrum charges, license fee and interest against telecom operators as on date, operators-wise is enclosed in the Annexure –I.
- (b) Yes, the recovery of huge amount is still under litigation.
- (c) The details of dues outstanding under litigation have been shown in the Annexure-II.
- (d) These cases are pending before the Hon'ble TDSAT and Hon'ble High Court of Kerala, Gauhati and Madras. Interim orders have been issued that pending disposal of the litigations no coercive steps shall be taken against the licensees who will continue to pay license fee as they were paying since the commencement of the litigation.
- (e) The cases are vigorously being defended through legal officers of various levels.